

**Mr. Speaker:** Order, order. Now the Minister of International Trade to make a statement.

**श्री बागड़ी :** अध्यक्ष महोदय, मेरी बात का क्या हुआ ?

**अध्यक्ष महोदय :** मैं जबानी कैसे बतला सकता हूँ। माननीय सदस्य अगर मुझे लिखें तो बतला सकता हूँ। जबानी तो मुझे सब कुछ याद नहीं रहता है। अगर आप मुझे लिख दें तो मैं सब कुछ देख कर बतला सकूंगा कि क्या हुआ और कैसे हुआ।

**श्री बागड़ी :** वह मंजूर हो चुका है।

**अध्यक्ष महोदय :** फिर तो गवर्नमेंट का वक्त देना है। आप इस के लिये लिखें।

**श्री बागड़ी :** गवर्नमेंट किस तरह से लाएतदाली करती है भ्रष्टाचार के मामले में।

**Mr. Speaker:** Order, order. I have gone to the next item of business.

#### STATEMENT RE: REPORTS OF TARIFF COMMISSION, ETC.

**The Minister of International Trade (Shri Manubhai Shah):** As the hon. House would have observed, I laid 12 reports of the Tariff Commission on different industries during the current Session, of which 7 reports were submitted within the stipulated time of three months. In other five reports which are of reviewing nature, different Ministries required further information and clarification from the Tariff Commission. It is, therefore, obvious that a little more time is required in some of these reports. As the House will see, most of these reports even after further enquiry have been finalised within a month or two of such unavoidable delays. As a matter of fact, the Tariff Com-

mission and Government this year have handled 12 reports on industries as against 5 reports last year.

12.50 hrs.

#### APPROPRIATION (RAILWAYS) NO. 6 BILL, 1963

**The Minister of Railways (Shri Dasappa):** Sir, I beg to move\*—

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railway during the financial year ended on the 31st day of March, 1962 in excess of the amounts granted for those services and for that year, be taken into consideration."

**Mr. Speaker:** The question is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1962 in excess of the amounts granted for those services and for that year, be taken into consideration."

*The motion was adopted.*

**Mr. Speaker:** Now we shall take up clause-by-clause consideration of the Bill. The question is:

"That clauses 1, 2, 3, the Schedule, the Enacting Formula and the Title stand part of the Bill."

*The motion was adopted.*

*Clauses 1, 2, 3, the Schedule, the Enacting Formula and the Title were added to the Bill.*